

ITEM NO.801

COURT NO.16

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.7405-7407/2025

COMMISSIONER OF CGST

Appellant(s)

VERSUS

BHARAT PETROLEUM CORPORATION LTD.

Respondent(s)

Date : 26-09-2025 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE ARAVIND KUMAR  
HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s) : Mr. Gurmeet Singh Makker, AOR

For Respondent(s) : Mr. Kumar Visalaksh, Adv.  
Mr. Udit Jain, Adv.  
Mr. Pranav Bansal, Adv.  
Mr. Abhishek Vikas, AOR

UPON being mentioned Court made the following  
O R D E R

Not to be deleted from the notified dated

i.e. 06.10.2025.

(KRITIKA TIWARI)  
SENIOR PERSONAL ASSISTANT

(AVGV RAMU)  
COURT MASTER (NSH)